

Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 23-06-2021 To 23-06-2021 For (All) Maincase & (All)

Pending : 10 and Disposal : 0

| Sl No. | Case No.      | Date of Registration | Cause Title   | Advocate           |
|--------|---------------|----------------------|---|--------------------|
| 1      | CPAN/19/2021  | 23-06-2021           | KOHINOOR TEA CO LTD VS AMITABHA MAITI, SP AND ANR                                       | AVISHEK GUHA       |
| 2      | CRR/109/2021  | 23-06-2021           | BABITA DEBI VS State of West Bengal   | ARNAB SAHA         |
| 3      | CRM/678/2021  | 23-06-2021           | PREM BISWAKARMA VS THE STATE OF WEST BENGAL   | MADHUSHRI DUTTA    |
| 4      | CRM/679/2021  | 23-06-2021           | FIDOUS ALIAS FIRDUS ISLAM ALIAS FIRDOUS ALIAS FIRDOUS ISLAM VS THE STATE OF WEST BENGAL | DEBORSHI DHAR      |
| 5      | CRM/680/2021  | 23-06-2021           | RASHIDUL ISLAM AND ANR VS THE STATE OF WEST BENGAL                                      | HILLOL SAHA PODDER |
| 6      | CRM/681/2021  | 23-06-2021           | SURAJIT GHOSH VS THE STATE OF WEST BENGAL   | SUDIP GUHA         |
| 7      | CRM/682/2021  | 23-06-2021           | BALLAV SARKAR @ RADHA BALLAV SARKAR VS THE STATE OF WEST BENGAL                         | HILLOL SAHA PODDER |
| 8      | CRM/683/2021  | 23-06-2021           | SHIULI BARMAN @ CHANDANA BARMAN VS THE STATE OF WEST BENGAL                             | SUDIP GUHA         |
| 9      | CRM/684/2021  | 23-06-2021           | MD. NIJAMUDDIN SAYYED VS THE STATE OF WEST BENGAL                                       | ANIRUDDHA BISWAS   |
| 10     | WPA/1083/2021 | 23-06-2021           | BHABANI PRASAD CHHETRI VS THE STATE OF WEST BENGAL AND ORS                              | PRAJWAL GURUNG     |